## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1822 ANSWERED ON:07.03.2011 ACTION AGAINST LAW LABOUR OFFICERS

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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of enforcement officers against whom action has been taken for not enforcing/less enforcement of labour laws during the last three years;
- (b) the present position in regard to the aforesaid action taken against the using officers;
- (c) the reasons for not initiating prosecution against the guilty officers till date;
- (d) the reaction of the Government thereto; and
- (e) the corrective steps taken by the Government in this regard?

## **Answer**

## MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) to (e): The enforcement of the provisions of various Labour laws has been prescribed under provisions of the relevant Acts and is secured through the officers of the Central Industrial Relations Machinery in the Central Sphere, and through the State enforcement machinery in the State Sphere. So far as Central Sphere is concerned, the enforcement officers are posted in field and work under the administrative control of the Regional Heads who fix targets of inspection for the enforcement officers and assess their performance monthly. In case an enforcement officer fails to meet the assigned target, his performance is assessed as "inadequate" and he is asked to explain the reasons for his inadequate performance. Wherever it is considered necessary, the defaulting enforcement officer is liable to be proceeded against departmentally. The details regarding monthly instances of inadequate performance of Enforcement officers during the last three years is given below:

Year Number of cases 2008-09 192 2009-10 106 2010-11 052 (upto October, 2010)

The information of State sphere is not maintained centrally.

The office of Chief Labour Commissioner (Central) also assesses the work performance of the Enforcement Officers and the officers found delinquent are invariably warned and advised to achieve the targets allotted to them.